

[Shri Narsingh Yadav]

along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1977-78.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports. [Placed in Library. See No. LT-4105/79].

ANNUAL REPORT ON THE WORKING AND ADMINISTRATION OF COMPANIES ACT, 1956 FOR 1977-78.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANT BHUSHAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) for the year 1977-78 on the working and administration of the Companies Act, 1956, under section 638 of the said Act.

[Placed in Library. See No. LT-4106/79].

DETAILED DEMANDS FOR GRANTS OF THE MINISTRY OF PLANNING FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1979-80. [Placed in Library, See No. LT-4107/79].

REVIEW ON AND ANNUAL REPORT OF PETROFILE COOPERATIVE LIMITED JAWAHARNAGAR (BARODA) FOR 1976-77.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHE-

MICALS AND FERTILIZERS (SHRI NARSINGH YADAV): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Petrofiles Cooperative Limited, Jawaharnagar (Baroda) for the year 1976-77.

(2) A copy of the Review (Hindi and English versions) on the working of the Petrofiles Cooperative Limited, Jawaharnagar (Baroda) for the year 1976-77.

[Placed in Library. See No. LT-4108/79].

REVIEW ON AND ANNUAL REPORT OF GARDEN REACH SHIP-BUILDERS AND ENGINEERS LTD. CALCUTTA FOR 1977-78 AND A NOTIFICATION UNDER ARTICLE 309 OF THE CONSTITUTION.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE PROF. SHER SINGH): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement regarding Review on the working of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1977-78.

[Placed in Library. See No. LT-4109/79].

(2) A copy of the Canteen Stores Department, Ministry of Defence (Group 'A' and Group 'B' posts) recruitment Rules, 1979, (Hindi and English versions) published in Notification No. S.N.O. 64 in

Gazette of India dated the 3rd March, 1979, issued under Article 309 of the Constitution.

[Placed in Library. See No. LT-4110/79].

MR. SPEAKER: I am prepared to meet you and discuss it.

SHRI C. M. STEPHEN: We have never created trouble in this House. We feel so strongly about it and you would not allow us... (Interruptions)

MR. SPEAKER: I am prepared to meet all of you to evolve a new procedure. (Interruptions). The House stands adjourned for 15 minutes.

12.28 hrs.

The Lok Sabha adjourned till forty-five minutes past Twelve of the Clock.

The Lok Sabha re-assembled at Forty-nine Minutes past Twelve of the Clock.
(MR. SPEAKER in the Chair)

MR. SPEAKER: I am glad to announce to the House that a certain understanding has been arrived at. Suppose some important talks take place between the Prime Minister, or the External Affairs Minister or some other Minister, with some outside leaders and if any agreement is entered into between them, if either the leaders of any of the Groups or any section of the members, or a fairly large number of members require a statement to be made by the Government and they write to the Speaker, the Speaker in turn would request the Government to make a statement or place a report on the Table.

AN HON. MEMBER: The joint communicate also.

MR. SPEAKER: The joint communicate as well as the agreements entered into and the understanding arrived at.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Why have the poor Foreign Minister? Let it be confined to the Prime Minister.

MR. SPEAKER: No, no; both the Prime Minister and the Foreign Minister.

SHRI KANWAR LAL GUPTA (Delhi Sadar): Whenever there is an accident in the railways, the Railway Minister comes and automatically makes a statement.

MR. SPEAKER: We are not on accidents now.

SHRI SOMNATH CHATTERJEE (Jadavpur): You have referred to an understanding. We do not know anything about it. Understanding between whom?

MR. SPEAKER: In the discussion with the members.

SHRI SOMNATH CHATTERJEE: In that case, you should call a meeting of the different groups. I do not know how when some hon. Members raise some point, you immediately call a meeting.

MR. SPEAKER: Mr. Chatterjee, if necessary, I will call a meeting of the leaders.

12.50 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED PRO/OSAL OF THE UNITED STATES OF AMERICA TO STATION A NEW Naval Fleet IN THE INDIAN OCEAN

SHRI K. P. UNNIKRISHNAN: (Badagara): I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon: